

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 129/TT/2020

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for Asset-1: SCADA/EMS systems for Main and backup SLDC of Chhattisgarh (CSPTCL); Asset-2: SCADA/EMS systems for Main and backup SLDC of Goa Electricity Department (GED); Asset-3: SCADA/ EMS system upgradation of Main and backup SLDCs and SubLDCs of Gujarat (GETCO); Asset-4: SCADA/EMS system up-gradation of Main and backup SLDCs and SubLDCs of Madhya Pradesh (MPPTCL); Asset-5: SCADA/EMS system upgradation of Main and backup SLDCs of Daman and Diu (DDED); and Asset-6: SCADA/EMS system upgradation of Main and backup SLDCs and SubLDCs of Dadar and Nagar Haveli (DNHED) under "Expansion/ Upgradation of SCADA/EMS System at SLDC of Western Region" in the Western Region.
- Date of Hearing** : 23.6.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Limited (MPPMCL) and 10 others
- Parties Present** : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri V.P. Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing and the order in the petition was reserved on 10.9.2021. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.



2. The representative of the Petitioner stated that all the information has already been submitted in the matter. The representative of MPPMCL has submitted their reply is on record and the same may be considered.
3. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

